

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

TUESDAY, THE 12<sup>TH</sup> DAY OF MAY,2020/22ND VAISAKHA, 1942

W.P(C) NO. 9820 OF 2020

PETITIONER:

MADHU.K., AGED 48, S/O KUTTAN NADAR, PANKAJ HOUSE,  
MUZHANGIL NELLIKKALU, KAKKANAM,  
MARAYAMUTTOM, NEYYATTINKARA.

BY ADVS.

SRI. B.S. SWATHI KUMAR,  
SMT. ANITHA RAVINDRAN  
SRI. HARISANKAR.N.UNNI.

RESPONDENTS:

1. THE SUB INSPECTOR OF POLICE, MARAYAMUTTOM  
POLICE STATION, MARAYAMUTTOM.P.O.,  
NEYYATTINKARA. 695 124
2. MRIDHUL KUMAR, SUB INSPECTOR OF POLICE,  
MARAYAMUTTOM POLICE STATION,  
MARAYAMUTTOM.P.O., NEYYATTINKARA. 695 124
3. THE BRANCH MANAGER, STATE BANK OF INDIA,  
PERUMKADAVILA BRANCH, PERUMKADAVILA. P.O.,  
THIRUVANANTHAPURAM 695 124.

BY SRI.K.P.HARISH, GOVERNMENT PLEADER

SRI.R.S.KALKURA, SC

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 12.05.2020,  
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

ORDER

Admit.

2. The learned Government Pleader accepts notice for respondents 1 and 2. Mr.R.S.Kalkura, learned Standing Counsel appears for respondent No.3.

The learned Government Pleader undertakes to file a statement indicating on the basis on which the second respondent had issued Ext.P7.

**GOPINATH.P. , JUDGE**

**SMA**

**APPENDIX**

**PETITIONER'S EXHIBITS:**

EXHIBIT.P1 : TRUE COPY OF THE CONTRACTORS REGISTRATION CARD OF THE PETITIONER DATED 2-3-2017

EXHIBIT P2: TRUE COPY OF THE ORDER IN W.P.(C)NO. 27600/2019 DATED 21-11-2019

EXHIBIT.P3: TRUE COPY OF THE FIRST INFORMATION REPORT IN CRIME NO. 929/2019 DATED 22-12-2019

EXHIBIT P4: TRUE COPY OF THE ORDER IN B.A.NO. 9478/2019 DATED 24-12-2019

EXHIBIT.P5 : TRUE COPY OF THE ORDER IN B.A.NO. 1320/2020 DATED 19-12-2020

EXHIBIT P6: TRUE COPY OF THE ORDER IN W.P.(C)NO. 5028/2020 DATED 20-2-2020

EXHIBIT.P7: TRUE COPY OF THE LETTER DATED 24-2-2020 ISSUED BY THE 3<sup>RD</sup> RESPONDENT TO THE PETITIONER.

EXHIBIT P8: TRUE COPY OF THE JUDGMENT IN W.P.(C)NO. 5800/2020 DATED 11-3-2020

EXHIBIT.P9: TRUE COPY OF THE LETTER TO THE 3<sup>RD</sup> RESPONDENT FROM THE 1<sup>ST</sup> RESPONDENT DATED NIL.